- (ख) क्या सरकार ने उन्नत चूल्हों के लिए कार्यक्रमों तथा योजेताओं के संबंध में कोई अध्ययन कराया है ; यदि हां, तो उसका ब्योरा क्या है ;
- (ग) वर्ष 1989-90 के दौरान उन्नत चुल्हों की शुरूश्रात होने पर कितनी लक्षकों की बचत होगी : ग्रौर
- (घ) चालू वर्ष के दौरान अब तक निर्मित चुल्हों की संख्या कितनी है ?

जर्जा मंत्री, ताथ में नागर विमानन मंत्रालय का श्रतिरिक्त. प्रभार (श्री श्रारिफ मोहम्मद खान) (क) जी, हां । राष्ट्रीय उन्नत चूल्हा कार्यक्रम के तहत बातवीं पंचवर्षीय योजना अविधिके दौरान 61.50 लाख के लक्ष्य की तूलना में 75.77 लाख उन्नत चुल्हे लगाए गए हैं।

- (ख) कार्यक्रम का शध्ययन, मानि-टरिंग तथा तमोक्षा सरकार द्वारा सम्पन्न की जाने वाली एक उत्तत प्रक्रिया है भौर उत्तके सफल कार्यान्ययन के लिए समुचित सुधार किए जाते हैं।
- (ग) 1989-90 के वर्ष के दौरान, 21.99 लाख उन्नत चूल्हे लगाए गए हैं। यह जनुमान है कि प्रतिवर्ष 15.39 लाख टन लणड़ी/ 1.5: करोड रुपए के मूल्य के बराबर लणड़ी की बचन होगी।
- (घ) चालू वर्ष 1990—91 के दौरान जून 1990 तक 1.18 लाख उन्नत चल्हे लगाए गए हैं।

Compassionate appointments in Bhakra Beas Management Board

2959. SHRI SAMAR MUKHER-JEE: Will the Minister of ENERGY be pleased to state:

(a) what are the details of the employees of Bhakra Beas Management Board killed by the extremists;

- (b) in how many cases their nearest relations have been given jobs;
- (c) whether they have been provided jobs according to their qualifications; and
- (d) whether Bhakra Beas Management Board has received representations for providing jobs according to qualifications and if so, what is the reaction of the Management thereto?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) Three employees of Bhakra Beas Management Board (BBMB) were killed by the extremists. The details are:

- (i) Maj. Gen. B. N. Kumar, Chairman, BBMB.
- (ii) Shri A. L. Gupta, Accounts Officer.
- (iii) Shri Hardyal Chand, Electrical Mistry.
- (b) Mrs. Sushila, widow of Late Maj. Gen. B. N. Kumar, Shri Arun Kumar Gupta, S/o Late Shri A. L. Gupta and Shri Daljit Kumar, younger brother of Late Shri Hardyal Chand were given suitable employment.
 - (c) Yes, Sir.
 - (d) No, Sir.

Construction of a Foot Bridge over The DVC Navigation Canal in West Bengal

2960. SHRI A. NALLASIVAN: SHRIMATI SARALA MAHESHWARI:

Will the Minister of ENERGY

- (a) Whether a proposal for construction of a foot bridge for pedestrians over the D. V. C. Navigation Canal at Pandua, Hooghly District in West Bengal is pending with the Central Government;
- (b) Whether sanction has been accorded for the construction of the bridge; and
- (c) If so, by when the same is likely to be completed?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD.

KHAN); (a) No, Sir.

(b) and (c) Do not arise.

Relief Given To Bhopal Gas Victims

2961 SHRI MURA. LIDHAR
CH ANDRAKANT
BHANDARE:
SHRI MAHENDRA.
PRASAD:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government's attention has been drawn to the editorial of the 'Hindustan Times' of the 4th July, 1990 captioned "Bhopal Gas Victims Woes", the Madhya Pradesh Government owes an explanation to the people and the Central Government's for the delay in handing over the assured minimum sum to the Bhopal gas victims:
- (b) what is Central Government's reaction thereto; and
- (c) what are the details of interim relief given to the affected people so far month-wise since the

induction of the new Government in the State?

to Questions

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Yes, Sir. Government has seen the editorial of the Hindustan Times of the 4th July, 1990 captioned "Bhopal Gas Victims Woes".

(b) and (c) The process of disbursement of interim relief of Rs. 200/- per month per person in the 36 severely affected municipal wards of Bhopal, as per the scheme of the Central Government, is in progress. As on23-8-1990, 1, 79, 167 Bank Accounts in favour of beneficiaries of this scheme have been opened. Upto July, 1990 an amount of Rs. 637. 57 lakhs has been disbursed under this scheme. The State Government is taking all possible steps to exepedite the disbursement.

Setting Up of Geo-Thermal Unit During Eight Plan Period

2962. SHRI MENTAY PADMANABHAM:

Will the Minister of ENERGY be pleased to state:

- (a) Whether there is any proposal with Government for setting up of new thermal power project and expansion of the existing ones;
- (b) If so, What are the details thereof;
- (c) whether in view of recurring shortage of petroleum and foreign exchange Government would enhance utilisation of coal;
- (d) whether there are proposal for establishing Geo thermal units during the Eighth plan period;
- (e) If so, what are the details thereof including the amounts involved and expected energy generation; and